NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.24/(MAH)/2010

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES: M/s. Elegant Industries Pvt. Ltd.& Ors.

V/s.

Shishir B. Nevatia & Anr.

SECTION OF THE COMPANIES ACT: 284(4) of the Companies Act 1956

S. No.

NAME

DESIGNATION

SIGNATURE

COMMON ORDER T.C.P. No. 24/284(4)/CLB/MB/MAH/2010 CA No.158/15,88/15/121/16 In TCP No.43/397-398/CLB/MB/MAH/2011

- Vide Precipe dated 18.09.2017 matter mentioned.
- The Learned Representatives are present and have stated that by consent Matter be adjourned to 15.11.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 19.09.2017 Sd/-

M.K. Shrawat Member (Judicial)